

BY E-MAIL

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-58/2001/ 1134 /A

From :- Smti. K. Newar,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, ✓ Shri Dipak Thakuria
District & Sessions Judge,
Dhubri.

Dated Guwahati, the 19th February, 2018.

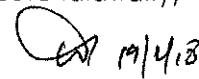
Sub:- **Casual Leave along with headquarter leave permission.**

Ref:- Your letters No. DJ.XII-2/2018/711/E, dtd. 15.02.2018.

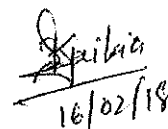
Sir,

With reference to the above, I am directed to inform you that, your prayer for Casual Leave on 19.02.2018 along with the permission to leave the headquarter with the official allotted vehicle, at your own cost, w.e.f the evening of 17.02.2018 till the morning of 20.02.2018 has been granted/~~rejected~~.

Yours faithfully,



JOINT REGISTRAR (VIGILANCE)


16/02/18